

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 118 of 2013 &  
IA-186 of 2013**

**Dated : 23<sup>rd</sup> January, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Uttar Pradesh Power Corporation Ltd. ... Appellant(s)**

**Versus**

**NHPC Ltd. & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Pradeep Misra  
Mr. Daleep Kr. Dhayani**

**Counsel for the Respondent(s) : Mr. M.S. Ramalingam for R.15  
Mr. Sachin Datta,  
Mr. Vikram Aditya Narayan  
Ms. Niti Singh for R-1**

**ORDER**

We have heard the learned counsel for the Appellant.

For reply submissions of Respondents, Post the matter on

**04.02.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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